Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AFTEK INFRASTRUCTURE PRIVATE LIMITED Date of Commencement of Liquidation: 10-08-2023; List of Stakeholders as on Date: 20-09-2025; Name of IP: Mr. Rajeev Lochan; Process Number: 1; Last 5 digitof registration number: 11885

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	3	22891213	3	22832213	0	59000		NA
2	Liquidation costs incurred till date	1	10710651	1	10710651	0	0		NA
3	Secured financial creditors	21	443512809	21	396854697	0	46658112		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		25	477114673	25	430397561	0	46717112		